

(c) and (d). The Union Government has not been able to agree to the proposal for the take-over of the Nahan Foundry, which is a State Government undertaking.

**Expenditure to be Incurred on Exploration of oil in Godavari-Krishna Basin**

1345. SHRI V. SOBHANADREESWARA RAO : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the total amount proposed to be spent by Oil and Natural Gas Commission for oil exploration in the Seventh Five Year Plan period;

(b) the total amount proposed to be spent by Oil and Natural Gas Commission in "Godavari-Krishna Basin" during the Seventh Plan; and

(c) when pipeline will be laid for commercial use ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) The total approved outlay for Seventh Plan for ONGC is Rs. 8752.67 crores.

(b) The tentative allocation is about Rs. 387 crores.

(c) Since commercial viability of gas production is still to be established in the Krishna-Godavari basin, the ONGC do not propose to lay any major pipeline for transportation of gas.

**Recession in Refrigerator Industry**

1346. SHRI E. AYYAPU REDDY : Will the Minister of INDUSTRY be pleased to state :

(a) whether the refrigerator industry is facing recession on account of more than 50 per cent of the produced goods lying unsold with them;

(b) the approximate number of refrigerators in all the companies awaiting disposal in the market; and

(c) the steps taken by Government for ascertaining the reasons for this glut in the

market and remedial measures taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c). The information is being collected and will be laid on the Table of the House.

**Supply of Gas at Concessional Rate for Ramgarh Thermal Plant, Rajasthan**

1347. SHRI VIRDHI CHANDER JAIN : Will the Minister of PETROTEUM AND NATURAL GAS be pleased to state :

(a) whether the Oil and Natural Gas Commission has struck gas in Ghotaru and Manira Tiba area in Rajasthan during its drilling operations;

(b) if so, in what quantity;

(c) the Megawatt capacity of the thermal power plant that can be set up with the above gas;

(d) whether sanction for setting up this gas-based thermal plant at Ramgarh in Jaisalmer District has already been accorded;

(e) whether work on this mini thermal plant is held up for not getting gas at concessional rate;

(f) if so, whether gas will be supplied to Ramgarh Thermal Plant at concessional rate; and

(g) if so, by what time ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) to (c). Oil and Natural Gas Commission has discovered gas in Ghotaru and Manhara Tibba in Rajasthan during its drilling operations. The total gas reserves in Rajasthan state have provisionally been assessed at about 540 Million Cubic Metres. More wells, however, have to be drilled to assess the full potential and to establish commercial viability and to determine production plans, for various uses of this gas.

(d) The gas-based power project at Ramgarh, with an installed capacity of 3 MW, proposed by the Rajasthan State Electricity Board had been accepted by the Planning Commission for inclusion in the State's VI Five Year Plan.

(e) to (g). The issue of pricing of gas all over the country for various uses is under Government's consideration.

**Disparity in Investment by Union Government etc. in different Regions in the Country**

1348. SHRI ANANDA PATHAK : Will the Minister of INDUSTRY be pleased to state :

(a) what is the investment of the Union Government and public sector undertaking and financial institutions in the western Region in 1972-77 and 1978-83 periods *vis-a-vis* in Eastern and Central Regions during the same periods, regionwise details thereof;

(b) the reasons for disparities, if any; and

(c) the details of efforts made to bridge the gap ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c). The statewise investment in Central Public Enterprises is available in the Public Enterprises Surveys of the respective years placed on the Table of the House every year.

As regards the investment of Union Government and Financial Institutions the information is not readily available regionwise and the efforts involved in collection of these voluminous information will not be commensurate with the benefits to be obtained therefrom. Further, the investment decisions are not based on considerations solely with a view to striking a Regional balance ignoring all techno-economic and other considerations.

**Declaration of Raigarh as "No" Industry District**

1349. KUMARI PUSHPA DEVI : Will the Minister of INDUSTRY be pleased to state :

(a) whether Raigarh district in Madhya Pradesh is a backward and no industry district;

(b) if so, the reasons why the above district has not been declared 'No Industry District'; and

(c) the steps taken to set up industry in that district ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Raigarh District in Madhya Pradesh has been industrially backward and included in Category 'C'.

(b) Only the districts having no large or medium scale industry as in 1979-80 have been identified as 'No Industry Districts'. Raigarh Districts does not fulfil this criteria.

(c) Industrialisation of specific districts is primarily the responsibility of State Governments concerned. Central Government, however, supplements their efforts by providing various concessions/incentives for industries in identified backward areas. Entrepreneurs setting up industries in Raigarh District which is a Category 'C' district are entitled to preference in the grant of Licences, Central Investment subsidy @ 10% subject to a maximum of Rs. 10 Lakhs which is raised by 5% subject to a maximum of Rs. 15 Lakhs in case the industrial unit is certified as Nucleus Plant, Concessional Finance facilities, etc. as contained in the booklet "Incentives for Industries in backward Areas (Central Government and Central Financial Institutions) April, 1984" read with this Ministry Press Note No. 14/2/83-DBA-I dated 9-4-85, copies of which are available in Parliament Library.

**Transaction in U.S. Dollars for HBJ Gas Pipeline**

1350. SHRI S. JAIPAL REDDY : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether tender documents for the Hazira-Bijapur-Jagdishpur gas pipeline specify that transactions should be made in US dollars; and